

Subsequently, six of these Indian nationals returned to India and the rest proceeded to Ankara. These Indian nationals had return tickets for India. None of these Indian nationals is now in Cairo.

#### Setting up of a shipyard at Hajira

\*92. PROF. RAMLAL PARIKH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the details of the progress made in regard to setting up of a shipyard at Hajira;

(b) what are the reasons for the delay in taking a final decision on this project;

(c) whether it is a fact that the Central Government have taken a decision in the matter; and

(d) if so, what are the details in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) and (b) The DPR submitted by the foreign consultants have been examined and the proposal is now being processed for an investment decision by Government. A final decision has necessarily to depend on the availability of resources and relative priorities.

(c) No, Sir.

(d) Does not arise.

#### Loan to D.T.C.

\*93. SHRI R. R. MORARKA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Delhi Transport Corporation has been given a total loan of about Rs. 80 crores for its working;

(b) whether a very large part of this loan is intended to be utilised for financing its losses; and

(c) what is the annual interest on this loan?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) to (c) A Statement is laid on the Table of the Sabha.

#### Statement

(a) and (b) DTC has no equity capital base. The entire expenditure, both on Capital Account and the Annual revenue Deficit, is met by the Central Government through interest bearing re-payable loans granted from time to time. The Capital loans granted to the Corporation since its inception till date amount to Rs. 53.98 crores. For the purpose of meeting the working deficits, an amount of Rs. 3.37 crores was provided to the erstwhile DTU, till 2nd November, 1971 when the present DTC came into existence. An amount of Rs. 40.57 crores have been granted to DTC, including to DTU, so far, as Ways and Means Loans till date.

(c) The annual interest including penal interest on the outstanding loans as on 31-3-79 works out to Rs. 8.16 and Rs. 9.69 crores respectively.

#### Bangladesh's proposal for holding a regional conference for cooperation

\*94. SHRI GURUDEV GUPTA:

SHRI SAWAISINGH SISODIA:

SHRIMATI HAMIDA

HABIBULLAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of India have received any proposal from the Government of Bangladesh to hold a regional conference for cooperation;

(b) if so; what are the details thereof;

(c) whether the Government of India have accepted the proposal and if so; what subjects are likely to be covered at the conference; and

(d) by when the said conference is likely to be held?